

eological Survey of India is itself carrying out village to village survey of antiquarian remains and preparation of survey plans of monuments in Gujarat State according to a phased programme. The project will continue during the 4th Five Year Plan. In addition, grant-in-aid to the extent of Rs. 28,500/-- has been given by Archaeological Survey of India to the M. S. University of Baroda during the years 1960-61 to 1964.65 for carrying out explorations and excavations.

Excavation work in Gujarat

3873. SHRI NARENDRA SINGH MAHIDA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the names of various places of archaeological importance in Gujarat which have been excavated during the last three years, with necessary monetary provision made for each of them;

(b) how many temples and other historical monuments in Gujarat have been chemically treated, with monetary provision for each of them; and

(c) what are the various archaeological works proposed to be taken up during the Fourth Plan period by the Central Government with necessary monetary provision therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) The Archaeological Survey of India has not carried out any excavation in Gujarat during the last three years.

(b) During the last three years the following have been chemically treated-

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|---|---------|-------------|
| (i) Siddi Sayyid Mosque, District Ahmedabad | 1966-68 | Rs. 3,350/- |
| (ii) Tambekarwara, Baroda | 1968-69 | Rs. 2,000/- |

(c) Besides the normal programmes of conservation to ancient monuments and exploration works, the following projects are included in the Fourth Five Year Plan in so far as the Gujarat State is concerned. The figures of expenditure are approximate :

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| (i) Preparation of Survey Plan of Monuments. | Rs. 25,000/- |
| (ii) Survey of antiquities | Rs. 21,000/- |
| (iii) Construction of Sculptures Sheds | Rs. 50,000/- |

Help to Pakistani Infiltrators

3874. SHRI BABURAO PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the 101 persons living on border areas of Rajasthan who helped Pakistani infiltrators during the Indo-Pakistani War in 1965;

(b) the steps taken against these persons and the punishment given;

(c) the number of persons from other border States who also helped Pakistani infiltrators. State-wise; and

(d) the precise steps taken to prevent recurrence of such incidents in the various border States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The information is awaited from the Government of Rajasthan and will be laid on the Table of the House on receipt.

(c) On the basis of the information received from all the States & Union Territory bordering Pakistan, the number is 173 (Rajasthan-101, Jammu Kashmir-72, and none for others)

(d) Necessary vigil is being maintained by the Central and the State Governments and the Union Territory in this regard.